ITEM NO.1501 COURT NO.1 SECTION PIL-W
(For judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).640/2025

ASSOCIATION FOR DEMOCRATIC REFORMS & ORS. Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA Respondent(s)

[HEARD BY: HON. THE CHIEF JUSTICE AND HON. JOYMALYA BAGCHI, JJ.]
IA No. 213175/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 213098/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 217580/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 186951/2025 - CLARIFICATION/DIRECTION
IA No. 281434/2025 - CLARIFICATION/DIRECTION
IA No. 217367/2025 - CLARIFICATION/DIRECTION
IA No. 198414/2025 - EXEMPTION FROM FILING O.T.
IA No. 192380/2025 - EXEMPTION FROM FILING O.T.
IA No. 206531/2025 - EXEMPTION FROM FILING O.T.
IA No. 221202/2025 - EXEMPTION FROM FILING O.T.
IA No. 175432/2025 - EXEMPTION FROM FILING O.T.
IA No. 198464/2025 - INTERVENTION APPLICATION
IA No. 221216/2025 - INTERVENTION APPLICATION
IA No. 206403/2025 - INTERVENTION APPLICATION
IA No. 205257/2025 - INTERVENTION APPLICATION
IA No. 174674/2025 - INTERVENTION/IMPLEADMENT
IA No. 215138/2025 - INTERVENTION/IMPLEADMENT
IA No. 185829/2025 - INTERVENTION/IMPLEADMENT
IA No. 179839/2025 - INTERVENTION/IMPLEADMENT
IA No. 201763/2025 - INTERVENTION/IMPLEADMENT
IA No. 207109/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 178417/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 155692/2025 - STAY APPLICATION
WITH
W.P.(C) No. 637/2025 (PIL-W)
FOR EXEMPTION FROM FILING O.T. ON IA 155298/2025
FOR GRANT OF INTERIM RELIEF ON IA 155300/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 177776/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 175485/2025
FOR EXEMPTION FROM FILING O.T. ON IA 175486/2025
FOR STAY APPLICATION ON IA 178754/2025
FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 218528/2025

Signature Not Verified
Digitally signed by SATISH KUMAR YADAV
Date: 2025.05.27 15:36:04 IST
Reason:

FOR INTERVENTION APPLICATION ON IA 218529/2025
IA No. 155298/2025 - EXEMPTION FROM FILING O.T.
IA No. 175486/2025 - EXEMPTION FROM FILING O.T.
IA No. 155300/2025 - GRANT OF INTERIM RELIEF
IA No. 218529/2025 - INTERVENTION APPLICATION
IA No. 218528/2025 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 175485/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 157776/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 178754/2025 - STAY APPLICATION

W.P.(C) No. 636/2025 (PIL-W)

FOR STAY APPLICATION ON IA 155262/2025
FOR APPLICATION FOR PERMISSION ON IA 155265/2025
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 216529/2025
IA No. 155265/2025 - APPLICATION FOR PERMISSION
IA No. 216529/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 155262/2025 - STAY APPLICATION

W.P.(C) No. 638/2025 (PIL-W)

FOR GRANT OF INTERIM RELIEF ON IA 155401/2025
IA No. 155401/2025 - GRANT OF INTERIM RELIEF

W.P.(C) No. 630/2025 (PIL-W)

FOR STAY APPLICATION ON IA 154351/2025
FOR EXEMPTION FROM FILING O.T. ON IA 154352/2025
FOR INTERVENTION APPLICATION ON IA 156066/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 178074/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 192018/2025
FOR impleading party ON IA 200989/2025
FOR INTERVENTION/IMPLEADMENT ON IA 200989/2025
IA No. 154352/2025 - EXEMPTION FROM FILING O.T.
IA No. 156066/2025 - INTERVENTION APPLICATION
IA No. 200989/2025 - INTERVENTION/IMPLEADMENT
IA No. 192018/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 178074/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 154351/2025 - STAY APPLICATION

W.P.(C) No. 631/2025 (PIL-W)

FOR STAY APPLICATION ON IA 154421/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 155803/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 192012/2025
IA No. 155803/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 192012/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 154421/2025 - STAY APPLICATION

W.P.(C) No. 642/2025 (PIL-W)

FOR STAY APPLICATION ON IA 156189/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

163281/2025
FOR PERMISSION TO FILE AMENDED WRIT PETITION ON IA 164509/2025
IA No. 163281/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 164509/2025 - PERMISSION TO FILE AMENDED WRIT PETITION
IA No. 156189/2025 - STAY APPLICATION
W.P.(C) No. 634/2025 (PIL-W)
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 218693/2025
FOR MODIFICATION OF COURT ORDER ON IA 233031/2025
FOR CLARIFICATION/DIRECTION ON IA 240785/2025
IA No. 218693/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 240785/2025 - CLARIFICATION/DIRECTION
IA No. 233031/2025 - MODIFICATION OF COURT ORDER
W.P.(C) No. 644/2025 (PIL-W)
FOR EX-PARTE STAY ON IA 156437/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 173783/2025
IA No. 156437/2025 - EX-PARTE STAY
IA No. 173783/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
W.P.(C) No. 676/2025 (PIL-W)
FOR ADMISSION
W.P.(C) No. 645/2025 (PIL-W)
FOR STAY APPLICATION ON IA 156496/2025
FOR EXEMPTION FROM FILING ANNEXTURES ON IA 156498/2025
FOR APPLICATION FOR PERMISSION ON IA 191710/2025
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 251491/2025
IA No. 191710/2025 - APPLICATION FOR PERMISSION
IA No. 251491/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 156498/2025 - EXEMPTION FROM FILING ANNEXTURES
IA No. 156496/2025 - STAY APPLICATION
W.P.(C) No. 700/2025 (PIL-W)
FOR ADMISSION
IA No. 173858/2025 - STAY APPLICATION
W.P.(C) No. 646/2025 (PIL-W)
FOR STAY APPLICATION ON IA 156574/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 159547/2025
FOR AMENDMENT OF THE PETITION ON IA 162634/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 198123/2025
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 213214/2025
IA No. 162634/2025 - AMENDMENT OF THE PETITION
IA No. 213214/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 159547/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 198123/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 156574/2025 - STAY APPLICATION
W.P.(C) No. 674/2025 (PIL-W)
FOR ADMISSION
W.P.(C) No. 701/2025 (PIL-W)
FOR STAY APPLICATION ON IA 174074/2025

FOR CLARIFICATION/DIRECTION ON IA 215391/2025
IA No. 215391/2025 - CLARIFICATION/DIRECTION
IA No. 174074/2025 - STAY APPLICATION
W.P.(C) No. 719/2025 (PIL-W)
FOR INTERVENTION APPLICATION ON IA 260673/2025
IA No. 260673/2025 - INTERVENTION APPLICATION
W.P.(C) No. 686/2025 (PIL-W)
FOR GRANT OF INTERIM RELIEF ON IA 170426/2025
IA No. 170426/2025 - GRANT OF INTERIM RELIEF
W.P.(C) No. 708/2025 (PIL-W)
IA No. 175869/2025 - STAY APPLICATION
W.P.(C) No. 855/2025 (PIL-W)
IA No. 229679/2025 - EXEMPTION FROM FILING O.T.
IA No. 229678/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 27-05-2026 These matters were called on for judgment today.

For Petitioner(s) **Dr. Abhishek Manu Singhvi, Sr. Adv.**
Ms. Neha Rathi, AOR
Ms. Kajal Giri, Adv.
Mr. Amit Bhandari, Adv.
Mr. Pranav Sachdeva, Adv.
Ms. Priyansha Sharma, Adv.
Ms. Somya Kumari, Adv.
Mr. P. Rohit Ram, Adv.
Mr. Prateek Yadav, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Ms. Shahrukh Alam, Adv.
Mr. Amit Bhandari, Adv.
Mr. Talha Abdul Rahman, AOR
Ms. Priyansha Sharma, Adv.
Mr. M Shaz Khan, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmed, Adv.
Mr. Rafid Akhter, Adv.

Mr. Vaibhav Mishra, AOR

Mr. Shadan Farasat, Sr. Adv.
Mr. Harshit Anand, Adv.
Mr. Kaustubh Chaturvedi, Adv.
Mr. Yash S. Vijay, AOR
Mr. Shikhar Aggarwal, Adv.
Mr. Joshua Tom Thomas, Adv.

Mr. Haris Beeran, Adv.
Mr. Azhar Assees, Adv.
Mr. Anand B. Menon, Adv.
Mr. Shaswat Jena, Adv.
Ms. Rizwana R. Raj, Adv.

Mr. Radha Shyam Jena, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Prashant Bhushan, AOR
Ms. Neha Rathi, Adv.
Mr. Tushar Srivastava, Adv.
Mr. Shourya Dasgupta, Adv.

Mr. Satayam Singh, Adv.
Mr. Adarsh Singh, Adv.
Ms. Sneha Rani, Adv.
Ms. Pragati Keshri, Adv.
Mr. Pankaj Ray, Adv.
Ms. Neema, AOR

Mr. Raja Choudhary, Adv.
Ms. Anushika Mishra, Adv.
Mr. Rajesh Singh Chauhan, AOR

Ms. Pinky Behera, AOR

Mr. Atif Inam, AOR
Mr. Aman Prasad, Adv.

Mr. Nizam Pasha, Adv.
Mr. Sidharth Kaushik, Adv.
Mr. Arif Ali, Adv.
Mr. Madhav Deepak, Adv.
Mr. Abishek Jebaraj, AOR
Ms. A Reyna Shruti, Adv.
Ms. Sanjana Grace Thomas, Adv.
Mr. D. P. Singh, Adv.

Mr. Raju Ramachandran, Sr. Adv.
Mr. PC Sen,, Sr. Adv.
Mr. Prasanna S., AOR
Mr. Paras Nath Singh, Adv.
Ms. Rupali Samuel,, Adv.
Ms. Shruti Narayan,, Adv.
Mr. Sayantan Chanda, Adv.
Mr. Mohammad Afeef, Adv.
Ms. Nida Khan Salim, Adv.
Ms. Injila Muslim Zaidi, Adv.
Mr. Maamid Ashish Reddy, Adv.
Mr. Prasanna B, Adv.
Ms. Ishita Tulsyan, Adv.

Ms. Vrinda Grover, Adv.
Mr. John Simte, Adv.
Ms. Devika Tulsiani, Adv.
Mr. Soutik Banerjee, Adv.

Mr. Aakarsh Kamra, AOR

Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai, Adv.
Ms. Gurneet Kaur, Adv.

Dr. K.S. Chauhan, Sr. Adv.
Mr. P.S. Teji, Sr. Adv.
Mr. Ajit Kumar Ekka, Adv.
Mr. Kriti Ranjan, Adv.
Mr. Abhishek Chauhan, Adv.
Mr. Vishal, Adv.
Ms. Divya Sinha, Adv.
Mr. S. P. Singh, Adv.
Mr. Rsm Kalky, Adv.
Mr. Abhishek Ranjan, Adv.
Ms. Aditi Chauhan, Adv.
Mr. Sumit Kishore, Adv.
Ms. Deeksha Singh, Adv.
Mr. Alok Kumar, Adv.
Dr. R K Chauhan, Adv.
Mr. Kunal Kishore, Adv.
Mr. Ravi Prakash, AOR

Mr. Vijay Hansariya, Sr. Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Nikhil Upadhyay, Adv.
Ms. Kavya Jhawar, Adv.
Ms. Nandini Rai, Adv.
Mr. Aashay Shukla, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Prashanto Chandra Sen, Sr. Adv.
Mr. Muhammad Ali Khan, Adv.
Mr. Amit Bhandari, Adv.
Mr. Omar Hoda, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Uday Bhatia, Adv.
Mr. Kamran Khan, Adv.
Mr. Surya Kiran Singh, Adv.
Mr. Aviral Jain, Adv.
Ms. Ayesha Khan, Adv.
Mr. Usman Ghani Khan, AOR

Mr. Shoeb Alam, Sr. Adv.
Ms. Fauzia Shakil, Adv.
Mr. Ujjwal Singh, AOR
Mr. Sivagnanam Karthikeyan, Adv.
Mr. Aravind Raj, Adv.

Mr. Dev Sareen, Adv.

Mr. Kapil Sibal, Sr. Adv.
Ms. Fauzia Shakil, AOR
Ms. Aparajita Jamwal, Adv.
Ms. Tasmiya Talaha, Adv.
Mr. Khalid Ali, Adv.
Ms. Nazmeen Ahmed, Adv.

For Respondent(s) **Mr. Tushar Mehta, Solicitor General**
Mr. Kanu Agrawal, Adv.
Mr. Raman Yadav, Adv.
Mr. Gaurang Bhushan, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Bhakti Vardhan Singh, Adv.
Mr. Prashant Singh-ii, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Aman Mehta, Adv.

Mr. Dama Seshadri Naidu, Sr. Adv.
Mr. Sukumar Pattjoshi, Sr. Adv.
Mr. Prateek Kumar, AOR
Ms. Raina Anand, Adv.
Mr. Abhinav Thakur, Adv.
Ms. Sanjivani Pattjoshi, Adv.
Mr. Deepak Sharma, Adv.
Mr. Devansh Rai, Adv.
Mr. Kumar Utsav, Adv.
Ms. Simran Parmar, Adv.
Ms. Anamika Mishra, Adv.
Ms. Ananya Mishra, Adv.

Mr. Rakesh Dwivedi, Sr.Adv.
Mr. Eklavya Dwivedi, AOR

Mr. Maninder Singh, Sr. Adv.
Mr. Sidhant Kumar, Adv.
Mr. Sahil Tagotra, AOR
Mr. Prabhas Bajaj, Adv.
Ms. Manyaa Chandok, Adv.
Mr. Om Batra, Adv.
Ms. Shreya Kasera, Adv.
Mr. Kumar Utsav, Adv.
Mr. Ashish Shukla, Adv.
Ms. Simran Parmar, Adv.

Dr. N. Visakamurthy, AOR

Mr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.
Mr. Kumar Saurav, Adv.

Mr. Shail Kumar Dwivedi, AOR

Mr. Guntur Pramod Kumar, AOR
Ms. Prerna Singh, Adv.
Mr. Dhruv Yadav, Adv.
Ms. Vanshika Singh, Adv.
Mr. Keshav Singh, Adv.

Mr. Shadan Farasat, Sr. Adv.
Mr. Harshit Anand, Adv.
Mr. Kaustubh Chaturvedi, Adv.
Mr. Yash S. Vijay, AOR
Mr. Shikhar Aggarwal, Adv.
Mr. Joshua Tom Thomas, Adv.

Mr. Prashant Kumar Umrao, AOR
Mr. Prateek Som, Adv.

Mr. Shivam Singh, Adv.
Ms. Bahuli Sharma, Adv.
Mr. Gopal Singh, AOR

Mr. Akshat Bajpai, AOR

Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Sarthak Arya, Adv.
Mr. Gaj Singh, Adv.
Mr. Nikunj Gupta, Adv.
Mr. Keshav Mittal, Adv.
Mr. Chandan Kumar Singh, Adv.
Mr. Aman Dev Sharma, Adv.

Mr. Shoeb Alam, Sr. Adv.
Ms. Fauzia Shakil, AOR
Mr. Ujjwal Singh, Adv.

Dr. Vinod Kumar Tewari, AOR
Mr. Arman Roop Sharma, Adv.
Ms. Shimpy Arman Sharma, Adv.
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Ms. Priyanka Dubey, Adv.
Ms. Saumya Mishra, Adv.

Mr. Anuj Tiwari, AOR

Mr. Naveen Sharma, AOR
Mrs. Swati Bhushan Sharma, Adv.
Mr. S.K. Sharma, Adv.
Ms. Payal Gola, Adv.

Mr. Samarvir Singh, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.

Mr. Lenin Singh Hijam, Adv. Gen, Sr, Adv.
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Mayank Sapra, Adv.
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

Mr. P. V. Yogeswaran, AOR
Ms. Shailja Singh, Adv.

Mr. Karan Sharma, AOR

Mr. Padmesh Mishra, A.A.G.
Mr. S. Udaya Kumar Sagar, AOR

Mr. Sameer Abhyankar, AOR
Mr. Aryan Srivastava, Adv.
Mr. Aakash Thakur, Adv.
Mr. Nalin Talwar, Adv.

Ms. Devina Sehgal, AOR
Mr. Yatharth Kansal, Adv.
Mr. Srikanth Varma Mudunuru, Adv.

Mr. Kunal Mimani, AOR

Ms. Mrinal Elkar Mazumdar,, Adv.
Mr. Mukesh Kumar Verma, Adv.
Ms. Indira Bhakar, Adv.
Mr. Yogesh Vats, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Mukesh Kumar Maroria, AOR
Mr. Vivek Singh, AOR
Mr. Kunal Mimani, AOR

Mr. Anilendra Pandey, AOR
Mr. Rajeev Kumar Ranjan, Adv.
Mr. Kamlesh Upadhyay, Adv.
Mr. Animesh Shukla, Adv.
Ms. Aarati Sah, Adv.

Mr. Pradeep Kumar Rai, Sr. Adv.
Ms. Farhat Naim, Adv.
Mr. Vinay Kumar Rai, Adv.
Mrs. Rajshree Rai, Adv.

Ms. Modoyia Kayina, Adv.
Mr. Paras Chauhan, Adv.
Mr. Virendra Singh, Adv.
Mr. Devi Prasad Semwal, Adv.
Ms. Shweta, Adv.
Mr. Shreyansh Singh, Adv.
Mr. Ashok Pratap Rai, Adv.
For M/S R And R Law Associates, AOR

Mr. Anand Nandan, Adv.
Mr. Kuldeep Mishra, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.
Mr. Kumar Saurav, Adv.

Mr. Kumar Sambhrant Krishna, AOR
Mr. Binay Kumar, Adv.
Mr. Brajesh Kumar, Adv.

Dr. Siddhartha Priya Ashok, AOR
Mr. Chandan Kumar Singh, Adv.
Ms. Babita, Adv.
Ms. Trisha Chakraborty, Adv.

Mr. Nishesh Sharma, AOR
Mr. Shiva Nand Mishra, Adv.

Mr. Syed Mehdi Imam, AOR

Mr. Kaleeswaram Raj, Adv.
Mr. Mohammed Sadique T.A., AOR
Mrs. Thulasi K Raj, Adv.
Ms. Chinnu Maria Antony, Adv.
Mrs. Athira Nandakumar, Adv.

Mr. Kailash Prashad Pandey, AOR
Mr. Hitesh Kumar Sharma, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Mahi Pal Singh, Adv.
Mr. Anupam Kumar, Adv.
Mr. Narendra Pal Sharma, Adv.
Mr. Satvik Sharma, Adv.
Mr. Varun Varma, Adv.
Mr. Saurabh Kumar Solanki, Adv.
Ms. Shreya Jha, Adv.
Ms. Niharika Dwivedi, Adv.
Ms. Asmita Mishra, Adv.
Ms. Swati Vishan, Adv.
Ms. Charanjeet Sidhu, Adv.

Ms. Divya Mishra, Adv.
Ms. Suresh Kumari, Adv.
Ms. Laveena Mishra, Adv.
Mr. D.P. Singh, Adv.
Mr. Rajesh Singh, Adv.
Mr. Javed Raza, Adv.
Mr. Shubham Rajhans, Adv.
Mr. Ishank Ranjan, Adv.
Mr. Prakhar Shukla, Adv.
Mr. Jatin Malik, Adv.
Mr. Pawan Kumar, Adv.
Mr. Dinesh Kumar Mudgal, Adv.
Mr. Kailash Chandra Mudgal, Adv.
Ms. Manisha Chawla, Adv.
Mr. Jogendra Kumar, Adv.
Mr. Desh Pal Singh, Adv.
Mr. Sandeep Singh Dingra, Adv.
Mr. Sanjiv Kumar Jain, Adv.

Ms. Kumud Lata Das, AOR

Mr. Barun Kumar Sinha, Adv.
Mrs. Pratibha Sinha, Adv.
Mr. Sneh Vardhan, Adv.
Mr. Chhail Bihari Singh, Adv.
Mr. Rakesh Mudgal, Adv.
Mr. Ritu Raj, Adv.
Mr. Pankaj Kumar Shukla, Adv.
Mrs. Kanika, Adv.
Mr. Vaibhav Singh, Adv.
Mr. Anantha Narayana M.G., AOR

Mr. Pawan Kumar Saxena, Adv.
Mr. Mata Prasad Singh, Adv.
Mr. Ram Narayan Mohanty, Adv.
Mr. Ankit Bhatnagar, Adv.
Mr. Ravi Bhushan Pandey, Adv.
Mr. Charan Dass, Adv.
Mr. Jasveer Rana, Adv.
Ms. Jitesh Kumari, Adv.

Hon’ble the Chief Justice of India pronounced the judgment of the Bench comprising His Lordship and Hon’ble Mr. Justice Joymalya Bagchi.

The Writ Petitions are disposed of in terms of the signed reportable judgment, which is placed on the file.

Pending interlocutory applications, if any, shall stand closed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR